NHRC notice to J&K DGP over tweet on encounters

It asks for a report by October 1

DAMINI NATH NEW DELHI

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Mr. Hussain had quoted the tweet about the action that led to the death of four alleged terrorists. An NHRC source said it was Mr. Hussain's quote-tweet that was brought to the knowledge of the Commission as being a senior officer he had retweeted and "endorsed" the Kashmir Zone Police's tweet.

"By releasing video of attack, #terrorists want to glamourise #terrorism. But they can't. We replied by actions & killed 04 top cmdrs, Sajjad @ Haider & FT Taimur Khan @ Abu Usman (seen in said video/attack) & Naseer @ Sad bhai & FT Ali bhai @ Danish within 72 hours. @JmuKmrPolice (sic)," the Kashmir Zone Police's official handle tweeted on August 21. Quoting the Kashmir Zone Police's tweet, Mr. Hussain, tweeted: "We work within the parameters of law, with utmost restraint and highest regard for human lives. Outlaws can only be cowards. Befitting reply by us with elimination of entire gang. Jai Hind".

The NHRC said: "The officer has this way tried to glamorise the action taken by the police by killing four persons stated to be top commanders of a terrorist group." The NHRC said it understood that the police had been a victim of terrorism.

Page No. 5, Size:(8.47)cms X (9.76)cms.



मुकेश उपाध्याय को संगठन मंत्री बनने पर प्रशस्ति पत्र देते पदाधिकारी।

मुकेश उपाध्याय राष्ट्रीय संगठन मंत्री बने

लखनऊ। लखनऊ समस्त डिपो समाचार पत्र वितरक सेवा समिति के प्रदेश उपाध्याय मुकेश उपाध्याय को एजुकेशनल सोशल एण्ड चैरिटेबल ट्रस्ट द्वारा संचालित राष्ट्रीय मानवाधिकार संगठन भारत का राष्ट्रीय संगठन मंत्री बनाया गया है। संगठन के राष्ट्रीय अध्यक्ष डॉ. अजय कुमार सिंह ने यह जिम्मेदारी मुकेश उपाध्याय को सौंपी है। उनको प्रशस्ति पत्र देकर सम्मानित भी किया। राष्ट्रीय मानवाधिकार संगठन एकता भारत के डॉ. अजय कुमार सिंह, विनय मिश्र उर्फ बीनू भैया, मोदी केअर के क्राउन डायमंड डायरेक्टर अजय कुमार श्रीवास्तव, प्रेसिडेंशन डायरेक्टर योगेश कुमार मौर्या, संगठन के राष्ट्रीय उपाध्यक्ष राम दीक्षित ने बधाई दी है।

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